

ITEM NO.101

COURT NO.2

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 3998/2024

MADHYA PRADESH ROAD DEVELOPMENT CORPORATION

Appellant(s)

VERSUS

VINCENT DANIEL & ORS.

Respondent(s)

(IA No. 137177/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 137176/2022 - EXEMPTION FROM FILING O.T.)

WITH

C.A. No. 3999/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.137418/2022-CONDONATION OF DELAY IN FILING and IA No.137420/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137419/2022-EXEMPTION FROM FILING O.T. IA No. 137420/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4004/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.135864/2022-CONDONATION OF DELAY IN FILING and IA No.135866/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.135865/2022-EXEMPTION FROM FILING O.T. IA No. 135866/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4005/2024 (IV-C)

(IA No.128362/2022-CONDONATION OF DELAY IN FILING and IA No.128363/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.128364/2022-EXEMPTION FROM FILING O.T. IA No. 128363/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4012/2024 (IV-C)

(IA No.135746/2022-CONDONATION OF DELAY IN FILING and IA No.135749/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.135748/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4002/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.137647/2022-CONDONATION OF DELAY IN FILING and IA No.137649/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137648/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4013/2024 (IV-C)

(IA No.137464/2022-CONDONATION OF DELAY IN FILING and IA

No.137466/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137465/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4006/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.140022/2022-CONDONATION OF DELAY IN FILING and IA No.140024/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.140023/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4001/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.134722/2022-CONDONATION OF DELAY IN FILING and IA No.134724/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.134723/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4000/2024 (IV-C)

(IA No. 137723/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 137722/2022 - EXEMPTION FROM FILING O.T.)

C.A. No. 4014/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.137319/2022-CONDONATION OF DELAY IN FILING and IA No.137323/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137321/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4003/2024 (IV-C)

(IA No.128322/2022-CONDONATION OF DELAY IN FILING and IA No.128324/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.128323/2022-EXEMPTION FROM FILING O.T.)

Date : 25-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s)

Mr. Harmeet Singh Ruprah, AOR

For Respondent(s)

Mr. Raghvendra Kumar, AOR  
Mr. Anand Kumar Dubey, Adv.  
Mr. Simanta Kumar, Adv.  
Mr. Maneesh Pathak, Adv.  
Mr. Varun Singh, Adv.  
Ms. Harsha Sharma, Adv.

Mr. Randhir Kumar Ojha, AOR

Mr. Santosh Paul, Sr. Adv.  
Mr. Sriharsh Nahush Bundela, AOR  
Mr. Sanjeev Kumar Chaturvedi, Adv.  
Mr. Manish Jain, Adv.  
Mr. Vedant Mishra, Adv.

**Mr. Virendra Mohan, Adv.**

**Mr. Akshat Shrivastava, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

At the request made by the learned counsel for the appellant(s), the appeals are taken up for hearing today and will remain on Board.

**(DEEPAK GUGLANI)  
AR-cum-PS**

**(R.S. NARAYANAN)  
ASSISTANT REGISTRAR**